

what is the medical report and the time by which Shri Karam Singh will fully recover and be able to make a statement about his actual treatment by the Chinese?

Shrimati Lakshmi Menon: I have no information how long he will take to recover. The medical report is that he is suffering from frost bite which is very serious.

Shri Vajpayee: May I know if any further protest has been lodged with the Chinese after their reply that our prisoners were well treated?

Shrimati Lakshmi Menon: I want notice for that.

Shri Vajpayee: May I point out, Sir, that in part (d) this question has been specifically put?

Shrimati Lakshmi Menon: I have already stated that the Chinese Government, on the 28th of November, categorically rejected our protest and maintained that the prisoners were treated well. After that, I do not think we have written to them, again.

Shri Ram Krishan Gupta: May I know whether it is a fact that a photo was taken while he was being given an injection to show to the world that good medical treatment was given to him?

Shrimati Lakshmi Menon: Unless I see the photograph, how can I say? There have been reports that photographs were taken showing the Chinese attending to his wounds, perhaps, for propaganda purposes. I cannot tell you whether it is true or not.

Dr. Ram Snhag Singh: May I know whether the Government have enquired from Shri Karam Singh as to how he developed frost-bite, whether he was made to sit by the Chinese on snow during night time or not?

Shrimati Lakshmi Menon: I think the Prime Minister did make a statement that there was no adequate warm clothing for the prisoners and they were put in a tent which was not properly protected against inclement weather. All this seems to have caused the frost-bite.

Mr. Speaker: The question is whether Shri Karam Singh has said that he was deliberately kept on snow, leave alone protection.

Shrimati Lakshmi Menon: I do not think he has said that.

Unidentified Planes seen in West Bengal

S.N.Q. 6. { ⁺ Shri P. G. Deb:
Shri S. A. Mehdi:

Will the Prime Minister be pleased to state:

(a) whether some unidentified planes passed over Siliguri and Jalpaiguri on the 28th November, 1959 while coming from the sides of Himalayas;

(b) if so, the details of the same;

(c) why the Bagdora Air Control failed to ascertain their real identity; and

(d) the arrangements made to intercept such foreign planes?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) to (d). Enquiries made in the matter indicate that one of our own planes flew over Siliguri and Jalpaiguri on the 28th November, 1959.

Shri P. G. Deb: May I know how many air space violations have taken place so far from the northern side of the Himalayas since March, 1959?

Mr. Speaker: That does not arise out of this.

Shri Vajpayee: May I know why this question has not been replied to by the Defence Minister?

Mr. Speaker: How does it belong to the portfolio of the hon. Prime Minister?

Shri Vajpayee: The question concerns the defence of the country.

Mr. Speaker: It does not relate to External Affairs. It relates to Defence. How does it happen that it has been set down against the Prime Minister?

How did they put the question?

Shrimati Lakshmi Menon: It is usual that questions relating to unidentified planes flying over India are referred to the External Affairs Ministry. We refer the matter to the Defence Ministry to confirm and get the necessary information, according to your own advice and place it before the House.

Mr. Speaker: Very well.

Shri Hem Barua: May I know whether it is a fact that this is not a solitary incident and whether it is a fact that on the 20th October, 1959 there was air space violation in N.E.F.A. area and if so, whether this incident cannot be connected?

Shrimati Lakshmi Menon: A separate question should be put for that because that refers to the air space violation in N.E.F.A. This refers to a particular violation or sight of an un-identified plane over Siliguri and Jalpaiguri on the 28th November, 1959.

Shri Hem Barua: In today's question paper, there is a question about violation of air space in N.E.F.A. No. 779.

Mr. Speaker: That has been answered.

Shri Hem Barua: It was not answered.

Mr. Speaker: It will be looked into. Written answers will be placed on the Table of the House.

WRITTEN ANSWERS TO QUESTIONS

Kashmir

*768. **Shri A. M. Tariq:** Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 909 on the 28th August, 1959 and state:

(a) whether the National Grindlay's Bank Limited have since explained the circumstances in which Kashmir had not been shown as part of India in their advertisement map; and

(b) if so, what are they?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) The Bank's reply is awaited.

(b) Does not arise.

Suez Canal Issue in U.N.

*769. **Shri Harish Chandra Mathur:** Will the Prime Minister be pleased to state:

(a) whether our representative expressed any views at the last meeting of the U.N. General Assembly regarding the use of Suez Canal by ships from Israel; and

(b) if so, what was the occasion and necessity for the expression of such views?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Yes, Sir.

(b) The reference by us was in the course of the "General Debate" which, as a rule, refers to important matters raised by the Secretary-General or other issues on which the Government of India's relevant views should be stated, if possible.

The relevant extract from the "General Debate" is placed on the Table of the House. [See Appendix III, annexure No. 2.]

Indian Jute Mills Delegation to U.S.A. and U.K.

*770. { **Shri Khimji:**
Dr. Gangadhar Siva:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether a jute delegation was sent by the Indian Jute Mills Association to U.S.A. and U.K.;

(b) whether any report has been submitted by the delegation to the Government of India; and

(c) if so, the recommendations made?